GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 1291 ANSWERED ON 31ST JULY, 2025

ASSET MONETIZATION OF BSNL AND MTNL

1291 SHRI ASHOK SINGH:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that Government is selling off land assets of BSNL and MTNL, if so, the details of the recent asset sale;
- (b) the target amount that Government aims to collect through this asset monetization;
- (c) the reasons for selling off these assets;
- (d) whether Government plans to shut down BSNL and MTNL, if not, impact of the sale of these assets; and
- (e) the details regarding the future of the staff and officials of BSNL and MTNL who will be affected with this sell-off?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) The Union Cabinet in its meeting held on 23.10.2019 has approved the revival plan of BSNL/MTNL which includes asset monetization following DIPAM guidelines. The details of BSNL's assets monetized till date are attached at **Annexure-I**. There has been no sale of assets in MTNL.
- (b) Target amount to collect through asset monetization during Financial Year 2025-26 is Rs.900 Cr. for BSNL and Rs. 4,573 Cr. for MTNL.
- (c) The assets monetization is being done as per the Revival packages approved by the Union Cabinet.
- (d) No such proposal is under consideration. Further, the proceeds of asset monetization are being used in accordance with the approvals of Union Cabinet.
- (e) The future of staff and officials of BSNL and MTNL is not affected by Asset Monetization.

Annexure-I

Annexure-I referred to in answer to part (a) of Rajya Sabha Unstarred Question No. 1291 answered on 31.07.2025

LAND ASSETS SOLD BY BSNL SINCE 2019

S.N	Description	Value
		(Rs.in Cr)
1	Plot at Bambolim, Goa	15
2	Plot at A-4, Sector-33A, Noida	65
3	RoW for UG Cable of Maharashtra State Electricity Transmission	20
4	Acquisition of land at Gachibowli, Hyderabad by GHMC	29
5	Acquisition of land at TF, Jabalpur by State Govt.	17
6	Compensation from CMRL for acquisition of Poonamallee TE	44
7	A-65, Kalani Bagh, Dewas, MP	7
8	A-165 to 174, Kalani Bagh, Dewas, MP	8
9	Ghod Dod Road Karimabad Surat, Gujrat	41
10	Store Depot-II Magadi Road Bangalore	73
11	Khatiwala Tank Indore MP	8
12	Store Yard Tadepalligudem, AP	20
13	Gandhi Colony B.R Road Vijayawada, AP	20
14	RTTC Thiruvanthapuram	127
15	Acquisition of land by CMRL at Koyambedu, Chennai	11
16	Staff Quarter Compound Anna Nagar, Chennai	279
17	Jhalwa Near IIIT Prayagraj	105
18	Manacaud Trivandrum Kerala	45
19	Store Compound Lalpur, Varanasi	123
20	Trichy Main Road Sulur, Tamil Nadu	7
21	Vibhutikhand Lucknow	226
22	TE Near Vidhan Sabha Dehradun	10
23	26 Plots Krishi Upaj Mandi Jabalpur MP	22
24	Vishwa Manava Double Road Kuvempunagar, Mysuru	17
25	Chickadasampalatam Mettupalayam, Coimbatore	3
	TOTAL	1341
